GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 110
TO BE ANSWERED ON DECEMBER 18, 2018

SCHEME FOR HOMELESS

*NO. 110   PROF. RICHARD HAY:
SHRI C. MAHENDRAN:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

a) whether the Government is implementing any scheme which aims at providing homes to the landless/homeless and people living on the pavements, footpaths and open areas and for rehabilitation of such people;
b) if so, the details thereof and if not, the reasons therefor;
c) whether the Government has any data regarding the number of homeless people in the country and if so, the details thereof, State-wise;
d) the funds allocated for construction of homes for the homeless, both in the rural and urban areas during the last three years; and
e) the details of funds utilized and unutilized by the State Governments during the said period along with the reasons for the unspent funds, State-wise?

ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTRY OF HOUSING & URBAN AFFAIRS

[SHRI HARDEEP SINGH PURI]

(a) to (e): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 110 FOR ANSWER ON 18.12.2018 REGARDING SCHEME FOR HOMELESS

(a)&(b):   Ministry of Housing & Urban Affairs is administering a scheme 'Shelter for Urban Homeless (SUH)' as one of the seven components of Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM), through respective States/UTs. It focuses on providing permanent shelters equipped with basic facilities to the urban homeless. As on 06.12.2018, a total of 1776 shelters have been sanctioned by 25 states/UTs, out of which, 1076 shelters are operational.

Further, Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) since 01.04.2016 under which the financial assistance is provided to all houseless and households having zero room and one or two rooms with kutcha walls and kutcha roof.

(c):   As per census 2011, the total number of houseless population in India is 17,72,889. Out of this, houseless population in rural areas is 8,34,541 and in urban areas is 9,38,348. State-wise information is at Annexure-I.

(d)&(e):   Under DAY-NULM funds are allocated to States/UTs in a consolidated manner out of which appropriate amount is apportioned by States/UTs for Shelter for Urban Homeless (SUH), as per their requirements. During FY 2015-16 to 2017-18, a total of Rs. 1086.16 crore was released to States/UTs. During the same period, States/UTs utilized Rs. 1778.19 crore which includes unspent balances from Swarna Jayanti Shahri Rozgar Yojana (SJSRY). As on 01.04.2018, Rs. 680.23 croreunspent balance was available with State/UT Governments. The State-wise information is at Annexure-II.

Under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) (restwhile from erstwhile Indira Awas Yojana), an amount of Rs.66103.72 crorewas released to the States/UTs from FY 2016-17 onwards against which an amount of Rs. 84980.45 crorehas been utilized. A Statement showing State/UT-wise details is at Annexure-III.

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State-wise Houseless Population in India as per census 2011

States/ Union Territories	Houseless Population (in numbers)				
	Total	Rural		Urban	
		Population	%age	Population	%age
Andhra Pradesh*	145,211	69,354	47.8	75857	52.2
Arunachal Pradesh	1556	1243	79.9	313	20.1
Assam	12,919	10,392	80.4	2527	19.6
Bihar	45,584	32,993	72.4	12591	27.6
Chhattisgarh	24,214	17,681	73.0	6533	27.0
Goa	3,051	1,358	44.5	1693	55.5
Gujarat	144,306	59,484	41.2	84822	58.8
Haryana	51,871	28,082	54.1	23789	45.9
Himachal Pradesh	4,098	3,226	78.7	872	21.3
Jammu & Kashmir	19,047	8,199	43.0	10848	57.0
Jharkhand	23,391	16,424	70.2	6967	29.8
Karnataka	76,735	41,262	53.8	35473	46.2
Kerala	11,853	4,092	34.5	7761	65.5
Madhya Pradesh	146,435	80,380	54.9	66055	45.1
Maharashtra	210,908	99,535	47.2	111373	52.8
Manipur	3,061	1,730	56.5	1331	43.5
Meghalaya	1,241	1,064	85.7	177	14.3
Mizoram	152	48	31.6	104	68.4
Nagaland	876	532	60.7	344	39.3
Orissa	34,061	20,008	58.7	14053	41.3
Punjab	46,714	28,340	60.7	18374	39.3
Rajasthan	181,544	108,308	59.7	73236	40.3
Sikkim	277	245	88.4	32	11.6
Tamil Nadu	50,929	13,812	27.1	37117	72.9
Tripura	3225	1873	58.1	1352	41.9
Uttar Pradesh	329,125	148,196	45.0	180929	55.0
Uttarakhand	11,824	6,268	53.0	5556	47.0
West Bengal	134,040	29,073	21.7	104967	78.3
A & N Islands	95	30	31.6	65	68.4
Chandigarh	4,139	6	0.1	4133	99.9
Dadra & Nagar	1,004	723	72.2	281	28.0
Daman & Diu	737	146	19.8	591	80.2
Delhi	47,076	352	0.7	46724	99.3
Lakshadweep	0	0	-	0	-
Pondicherry	1,590	82	5.2	1508	94.8
India 2011	1,772,889	834,541	47.1	938348	52.9

Note: *: Andhra Pradesh means the erstwhile State of Andhra Pradesh i.e., the area now comprising the present-day State of Andhra Pradesh and Telangana.

Annexure-II to Lok Sabha Starred Question No.110 for Answer on 18.12.2018

Details of funds released to States/UTs under DAY-NULM during 2015-16 to 2017-18and utilized/unutilized

Rs. in Crore

Sl. No	States/Uts	Funds released	Funds utilized (Includes funds from SJSRY)	*Unutilized Balance as on 01.04.2018
1	Andhra Pradesh	107.61	166.72	16.98
2	Arunachal Pradesh	9.12	6.48	4.79
3	Assam	13.00	30.74	23.72
4	Bihar	48.11	50.78	4.04
5	Chhatisgarh	65.81	60.33	19.13
6	Goa	2.31	3.29	0.00
7	Gujarat	0.00	40.43	49.72
8	Haryana	0.00	9.20	18.70
9	Himachal Pradesh	14.12	17.81	4.53
10	Jammu & Kashmir	1.89	11.55	2.11
11	Jharkhand	74.86	70.10	27.40
12	Karnataka	32.98	58.08	59.50
13	Kerala	25.19	75.09	14.40
14	Madhya Pradesh	75.55	112.12	23.41
15	Maharashtra	0.00	98.53	263.09
16	Manipur	3.11	4.93	6.85
17	Meghalaya	0.00	4.05	1.39
18	Mizoram	43.98	44.10	0.06
19	Nagaland	19.32	20.04	4.81
20	Odisha	36.83	41.66	7.80
21	Punjab	10.07	28.74	14.57
22	Rajasthan	36.43	96.81	2.87
23	Sikkim	4.12	3.33	2.31
24	Tamil Nadu	195.16	249.54	19.45
25	Telangana	77.07	105.67	0.00
26	Tripura	8.93	12.46	5.93
27	Uttar Pradesh	112.03	203.46	35.94
28	Uttarakhand	18.46	18.60	5.96
29	West Bengal	41.27	117.86	18.38
30	A & N Islands	1.06	0.00	1.06
31	Chandigarh	1.99	6.61	0.00
32	D & N Haveli	0.00	0.00	0.41
33	Daman & Diu	0.00	0.00	0.00
34	Delhi	0.00	3.32	20.93
35	Puducherry	5.76	5.76	0.00
	Total	1086.16	1778.19	680.23

Annexure-III to Lok Sabha Starred Question No.110 for Answer on 18.12.2018

Details of funds released and utilized under PMAY-G from 2016-17 till 13.12.2018

(Amount Rs. in crore)

S.No.	State	Total	
		Central Release	**Utilization***
1	Andhra Pradesh	755.11	607.54
2	Arunachal Pradesh	66.23	0.00
3	Assam	2991.60	3172.86
4	Bihar	5100.98	8661.58
5	Chattisgarh	4807.56	7464.15
6	Goa	2.85	4.20
7	Gujarat	1239.02	1955.79
8	Haryana	95.68	281.83
9	Himachal Pradesh	83.42	97.61
10	Jammu and Kashmir	229.73	222.01
11	Jharkhand	3627.50	5812.83
12	Karnataka	1059.91	772.52
13	Kerala	121.90	341.54
14	Madhya Pradesh	10770.85	9946.39
15	Maharashtra	2388.62	4766.06
16	Manipur	116.23	128.27
17	Meghalaya	227.13	72.80
18	Mizoram	31.27	39.13
19	Nagaland	55.09	10.06
20	Orissa	6936.67	6588.78
21	Punjab	91.61	127.91
22	Rajasthan	4339.79	7523.85
23	Sikkim	11.91	17.31
24	Tamil Nadu	2041.88	2419.81
25	Telangana	190.79	0.00
26	Tripura	317.72	360.62
27	Uttar Pradesh	7987.03	13693.50
28	Uttarakhand	184.64	178.62
29	West Bengal	10221.28	9710.24
30	A & N Islands	2.29	0.00
31	Dadra & Nagar Haveli	6.14	2.24
32	Daman & Diu	0.59	0.16
33	Lakshadweep	0.71	0.23
	Total	66103.72	84980.45

Note: PMAY-G is not being implemented in Chandigarh, NCT of Delhi and Puducherry
*Under PMAY-G, utilization is reported on Awaas Soft against Total Available Fund (TAF) which includes opening balance, central releases, state release, interest accrued and misc. receipts in a financial year.